

**Court-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 71 of 2013**

**Dated : 14<sup>th</sup> March, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Pradesh Audyogik Kendra  
Vikas Nigam (I) Ltd.**

**... Appellant(s)**

**Versus**

**Mahya Pradesh Electricity Regulatory Commission ....Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo  
Ms. Anushree  
Ms. Poorva Sahegal**

**Counsel for the Respondent(s) : Mr. C.K. Rai for R-1**

**ORDER**

Post the matter for further hearing on **11.04.2014 at 12.30 p.m.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/kt